Central Administrative Tribunal Principal Bench



CP No.370/2019 in OA No.2727/2014

New Delhi, this the 15th day of November, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Sh. Aabi Binju, Aged about 61 years, S/o Sh. G.P. Binju, R/o Flat No.339, Second Floor, Bloci-B, Pocket-5, Vivekanand Apartment Sector-8, Rohini, New Delhi-85.

...Applicant

(By Advocate : Shri S.K. Gupta)

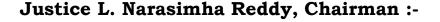
Versus

- 1. Sh. U.P. Singh,
 Secretary,
 Ministry of Jal Shakti,
 Department of Water Resources,
 Erstwhile Ministry of Water Resources,
 River Development & Ganga Rejuvenation,
 Shram Shakti Bhawan,
 New Delhi.
- Sh. S.L. Gupta,
 Director,
 Central Soil & Materials Research Station,
 Department of Water Resources,
 Old Palme Marg,
 Hauz Khas, New Delhi-16.

...Respondents

(By Advocate : Shri D.S. Mahendru)

ORDER (ORAL)





This contempt case is filed alleging that the respondents did not implement the directions issued by this Tribunal in its order dated 08.02.2019 in OA No.2727/2014. The respondents filed counter affidavit stating that the order dated 09.09.2019 was passed in compliance of the directions in the OA.

- 2. We heard Shri S.K. Gupta, learned counsel for applicant and Shri D.S. Mahendru, learned counsel for respondents.
- 3. The OA was disposed of, leaving it open to the applicant to make a representation and the respondents, in turn, were directed to pass appropriate orders, within a period of three months. The applicant submitted a representation on 07.06.2019 and the respondents, in turn, passed an order on 09.09.2019. Though the learned counsel for applicant attempted to argue, raising the contention that the order passed by the respondents does not accord with law and the observations of this Tribunal, we find it difficult to accept the same. If the satisfied with the applicant is not order dated

09.09.2019, he has to work out his remedies separately. The CP is, accordingly, closed.



There shall be no orders as to costs.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

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